SHRI S. S. KOTHARI : SHRI HEM RAJ : SHRI BHOLA NATH MASTER: SHRI A. SREEDHARAN : SHRI MAHANT DIGVIJAI NATH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of places with names thereof where the posters carrying Naxalites slogans, anti-national in character and praising communist Chinese regime, have appeared in the country recently;

(b) whether C.B.I. has conducted any enquiry into the matter;

(c) if so, the details thereof; and

(d) if not, the reasons therefore and the steps taken by. Government to curb such activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A statement is laid on the Table of the House. [*Placed in Library. See* No LT-169/69]

(b) No, Sir.

(c) Does not arise.

(d) A close watch is being kept on the activities of extremists.

Clashes in Nagercoil Parliamentary Bye-Election

1367. SHRI GEORGE FERNANDES : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received reports from the Chief Election Commissioner on the incidents of clashes and violence in the Nagercoil Parliamentary bye-clection;

(b) if so, the details thereof;

(c) whether Government have carried investigation into these incidents through their own agencies ; and

(d) if so, the findings thereof?

THE MINISTR OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sit,

(b) to (d). Do not arise,

Minimum Qualifications for Appointment of Scheduled Castes and Scheduled Tribes to Centre Service

1368. SHRI KAMESHWAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government propose to revise their decision and relax the recently raised minimum qualifications for the Scheduled Caste and Scheduled Tribe candidates in the Central Services examinations;

(b) if so, whether any favourable decision has been taken; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS К. SHRI S. RAMASWAMY): (a) Government have taken any decision, in the recent past, regarding the raising of the minimum qualifications of candidates in the examinations for recruitment to the Central Services. The question, therefore, of relaxing any recently raised minimum qualifications for the Scheduled Caste and Scheduled Tribe candidates does not arise.

(b) and (c). Do not arise.

Normalcy in B.H.U.

1369. SHRI DHIRESWAR KALITA : SHRI SARJOO PANDEY : SHRI LATAFAT ALI KHAN : SHRI K. M. MADHUKAR : SHRI YOGENDRA SHARMA : SHRI S. S. KOTHARI :

Will the Minister of EDUCATION be pleased to state :

(a) what steps have been taken to restore normal situation in the Banaras Hindu University following the recent disturbances in the campus; and

(b) whether as a result of these steps there has been any improvement in the situation ?

THE MINISTER OF EDUCATION & YOUTH SERVICES (DR. V.K.R.V. RAO): (a) and (b). As a result of the disturbances, teaching work in the University was suspended from December 12, 1968.

The President of India, in his capacity as the Visitor of the University, has